

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(6)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/108/2016  
NAME OF THE PETITIONER(S) : C.J. Mathew  
NAME OF THE RESPONDENT(S) : M/s August Builders & Contracts (India) Pvt. Ltd. & 3 others  
UNDER SECTION : 397/398 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	K.S. Ramchandram pcs S. Manjula Devi M.K. Preetha for KSR & Co.	Counsel for Respondents	M.K. Preetha
2)	Adv. Mohan Pulickal. Adv. Narayana P. Polg	For Petitioners	

**ORDER**

Counsels for both the parties are present and prayed for time for making final submission. At request, time is enlarged. Put up on **25.10.2017 at 10.30 A.M.**

-Sd-  
MEMBER (TECHNICAL)

-Sd-  
MEMBER (JUDICIAL)

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